



**GOVERNMENT OF KARNATAKA**

No: HFW 89 CGM 2020

Karnataka Government Secretariat,  
Vikasa Soudha,  
Bengaluru, Date: 17<sup>th</sup> April 2020.

**CIRCULAR**

Sub: Testing of samples of COVID-19 suspected cases in  
Private Laboratories and Price fixation - reg

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The ICMR has approved 16 laboratories (11 Government & 5 Private Laboratories) in the State for testing the samples of Covid-19 suspected cases. Early detection and timely treatment is the need of the hour. There is an urgent need to bring in more and more private Laboratories for testing the samples.

Meeting and negotiations were held with some Private Laboratories for conducting COVID-19 sample testing. Based on the discussions and negotiations, the cost per test has been fixed at Rs.2250/-. Testing the samples of suspected COVID-19 cases can be taken up in Private Laboratories subject to the following conditions :

1. All the protocols as laid down by the Government of India from time to time shall be followed by the Private Laboratories.
2. The Private Laboratories have to share the lab data pertaining to the diagnosis of the COVID-19 to State Government and to ICMR on a real time basis.
3. The cost per test (including the screening test and confirmatory test) for the samples sent by the Government is fixed at Rs.2250/-.
4. The State Government will not provide any the testing kits and other accessories required for the testing.

*Jawaid Akhtar* 17/4/20  
(JAWAID AKHTAR)

Additional Chief Secretary to Government  
Health and Family Welfare Department

**To:**

- 1) All Private Laboratories testing COVID.
- 2) Commissioner, Health & Family Welfare Services, Bengaluru.
- 3) Mission Director, National Health Mission, Bengaluru.
- 4) All Deputy Commissioners.
- 5) Director of Health & Family Welfare, Bengaluru
- 6) Director of Medical Education, Bengaluru
- 7) All District Health Officers / All Dist. Surgeons.